

871
NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 14.09.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 853/252/HDB/2018
NAME OF THE COMPANY	Fair Child Laboratories Pvt Ltd
NAME OF THE PETITIONER(S)	M.Venkata Mallikarjuna Rao
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. Phani Kumar	Advocate	9666114070	[Signature]
		9666114070	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Sujan Kumar Reddy	Advocate	9160001435	[Signature]

ORDER

Counsel for Petitioner Company is present. Ms. Sindhu , representing Mr. Sujan Kumar Reddy ,CGSC for RoC is also present.

He reported that he has filed justification affidavit for restoration of the name of the company.

For continuation list it on 26.09.2018.

[Signature]
Member(Judl)

Pavani